

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA) : (a) to (d) National Bank for Agriculture and Rural Development (NABARD) has reported that due diligence and caution are exercised by them while entertaining grant proposals from various agencies as well as while sanctioning the Projects, which, *inter-alia*, include verifying past record of the agency, field enquiries and rating of the agency by the District-level officer of NABARD.

The grant proposals are also placed for consideration of a Project Sanctioning Committee, which involves officers from other unconnected departments of NABARD and sanctions beyond the powers granted to the State level Regional office are referred to the Head Office which is then placed before a Business Proposal Sanctioning Committee for approval/rejection.

The releases of funds are made only when terms and conditions of sanction are accepted by the concerned agency and further releases are made based on the progress made in respect of clear performance indicators defined in the sanction letter.

These achievements are cross-checked with bank certificates and based on recommendations of the Project Implementation and Monitoring Committee (PIMC) set up for each project, every release of funds to external agencies is pre-audited by Concurrent Auditors for sums exceeding Rs. 10,000/- at each instance, the Head Office Department of NABARD regularly monitors the usage of funds made by the Regional Offices of NABARD, external auditors appointed by the Government of India audits all the Funds of NABARD annually and utilisation of funds is also reviewed internally by internal inspection teams of NABARD, etc. The action is also taken against the delinquent officials as and when any irregularity comes to the notice.

Investment in renewable and nuclear energy sector

536. SHRIMATI VASANTHI STANLEY: Will the Minister of FINANCE be pleased to state:

- (a) the total number of investments made in the renewable energy sector over the last three year;
- (b) whether Government contributed a significant portion of the investment made in renewable energy sector over the last there year;
- (c) if so, the details thereof;
- (d) the total amount of investment made in the nuclear energy sector over the last there years; and
- (e) the total Government spending for the development of the nuclear sector over the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA) : (a) to (c) Ministry of New and Renewable Energy has informed that during the years 2010-11, 2011-12 and 2012-13 an estimated investment of around Rs. 74,629 crore was made in renewable energy sector. It includes an expenditure of around Rs. 10,329 crore from Central Plan Outlay of Ministry of New and Renewable Energy, Government of India.

(d) Department of Atomic Energy has informed that total amount of investment made in the Nuclear Energy Sector over the last three years is as under:

2012-13: Rs. 4946 crore

2011-12: Rs. 4153 crore.

2010-11 : Rs. 2540 crore

The amount is inclusive of Government Support and Internal and Extra Budgetary Resources under Demand No. 5 Nuclear Power Schemes.

(e) Department of Atomic Energy has informed that the total Government spending for the development of the Nuclear Sector over the last three years.

2012-13 : Rs. 16456 crore

2011-12: Rs. 20484 crore*

2010-11 : Rs. 12220 crore

This amount is inclusive of Plan and Non-Plan Budgetary Support and Internal and Extra Budgetary Resources under Demand No. 4 Atomic Energy and Demand No. 5 Nuclear Power Schemes. This also includes the expenditure incurred for the Research and Development activities carried out by various Constituent Units of the Department as well as Autonomous Bodies. Apart from the projects and schemes related to Nuclear Power Programme, the spending includes projects on radiation technologies and advanced technologies and their applications, schemes on basic and applied research and exploration, mining and milling of uranium and other fertile materials, industrial scale production of nuclear fuel and heavy water and infrastructure and housing. The activities of research-education linkage, research on cancer, cancer medicine, implementation of atomic energy in the field of agriculture, nuclear waste management are also included in the above amount.

(*This includes arrears of book adjustment of Rs. 5900 crore — Interest on Heavy Water Pool Management — a departmental commercial entity.)